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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 67/241-242/NCLT/AHM/2017**

Coram:


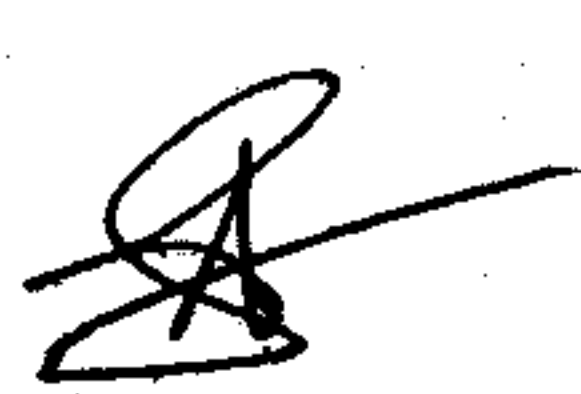
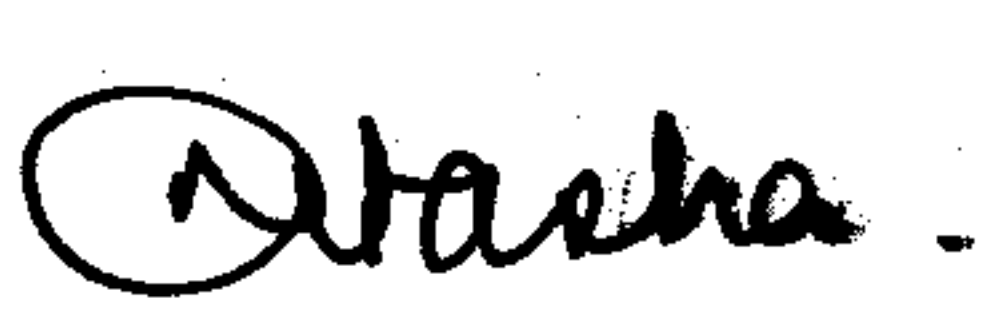
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

Name of the Company: Arjundas B Khatri & Ors  
V/s.  
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,  
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Kunal P Vaishnav	Advocate	Resp No. 7	
2.	ANKIT PREMCHANDANI	ADVOCATE	RESP. 1-3	
3.	NAVIN PAHWUA WITH REEMA JAIN NATASHA SUTARIA FOR THAKKAR & PAHWUA, ADVS.	SR. ADV. PCS. AMV.	PETITIONER	


**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain & Associates present for Original Petitioner. Learned Advocate Mr. Ankit Premchandani i/b Learned Advocate Mr. Vijay Assudhani present for Respondents Nos. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.7. None present for other Respondent.

Learned Counsel for petitioner requested time to take steps to bring Legal Representative Heirs of petitioner no.1.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 04.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of September, 2017.